

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
IB-822/ND/2021

IA/511/2024, IA/4470/2022, IA/4879/2022, IA/5650/2022,
IA/5272/2023, IA/261/2024, IA/1299/2024

IN THE MATTER OF:

M/s. Five Ess Precision Components Pvt. Ltd.

...PETITIONER

Vs.

M/s. Hema Automotive Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 09.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Applicant

:Adv. Anushruti in IA/511/2024.

For the Intervener

:Adv. Sharad Tyagi, Adv. Archana Tyagi, Adv. K. Gayatri (Applicants in IA/1299/2024)

For the Suspended Directors

:Adv. Sanskriti Tyagi In I.A. 4470/2022

For the IT Department

:Adv. Parth Semwal and Adv. Abhishek Maratha; Standing Counsels

For the Respondent/Corporate Debtor

:Adv. Sharad Tyagi, Adv. Archana Tyagi, Adv. K. Gayatri in IA/261/2024. Adv. Anushree Narain with Adv. Rohit Mehla (for CGST Department) in IA No. 5272/2023. Adv. Sandeep Thukral in IA 5650 of 2023 & IA 5272 of 2023. Adv Ashim Vachher, Adv Vaibhav Dabas in IA No. 4879/2022.

ORDER

IA/511/2024

Heard the Ld. Counsel for the Applicant as well as Ld. Counsel for the Liquidator. Both the sides may file their written submissions, if any, before the next date of hearing. List on **15.05.2024** alongwith other IAs.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)